

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**RAJYA SABHA**  
**STARRED QUESTION No. \*105**

TO BE ANSWERED ON TUESDAY, December 12, 2023/21 Agrahayana, 1945 (Saka)

**SPECIAL ASSISTANCE FOR CAPITAL EXPENDITURE TO THE STATES**

\*105. SHRI G.V.L. NARASIMHA RAO

Will the Minister of FINANCE be pleased to state:

- (a) the details of special assistance sanctioned and released for capital expenditure between the financial years 2020-21 and 2023-24, State-wise;
- (b) the break-up of component of the above; and
- (c) the steps taken by Government to increase capital investment by States?

**ANSWER**

MINISTER OF FINANCE  
(SMT. NIRMALA SITHARAMAN)

(a) to (c): A statement is laid on the table of the House.

**STATEMENT REFERRED IN PART (A) TO (C) OF THE REPLY TO THE RAJYA SABHA STARRED QUESTION NO. \*105 BY SHRI G. V. L. NARASIMHA RAO REGARDING 'SPECIAL ASSISTANCE FOR CAPITAL EXPENDITURE TO THE STATES' DUE FOR ANSWER ON TUESDAY DECEMBER 12<sup>TH</sup>, 2023.**

(a): The State-wise details of Special Assistance (Loan) approved and released under the Scheme for Special Assistance to States for Capital Expenditure/Investment between financial years (FY) 2020-21 and 2023-24 is provided in Annexure.

(b): In the FY 2020-21, the Scheme had an allocation of Rs. 12,000 crore. Out of this, an amount of Rs. 2,500 crore was allocated to the North-Eastern States and Hill States under Part-I of the Scheme. Under Part-II of the Scheme, an amount of Rs. 7,500 crore was allocated to the States other than North-Eastern and Hill States in proportion to their share of Central Taxes as per the interim award of the 15<sup>th</sup> Finance Commission for the year 2020-21. Moreover, an amount of Rs. 2,000 crore was earmarked for Part-III of the Scheme for providing incentives to States for carrying out citizen centric reforms in three out of four areas viz. implementation of one nation one ration card system; implementation of district level and licensing reforms for ease of doing business; reforms for strengthening local bodies; and power sector reforms.

In the FY 2021-22, the Scheme had an allocation of Rs. 15,000 crore. Under Part-I of the Scheme, an amount of Rs. 2,600 crore was allocated to the North-Eastern States and Hill States. An amount of Rs. 7,400 crore was allocated to the States other than North-Eastern and Hill States under Part-II of the Scheme in proportion to their share of Central Taxes as per the award of the 15<sup>th</sup> Finance Commission. In addition, an amount of Rs. 5,000 crore was earmarked for providing incentive to States for privatisation/disinvestments of the State Public Sector Enterprises (SPSEs) and monetization/recycling of assets.

The Scheme was continued in 2022-23 with an enhanced allocation of Rs. 1.07 lakh crore. Under Part-I of the Scheme, an amount of Rs. 80,000 crore was allocated to the States in proportion to their share of Central Taxes as per the award of the 15<sup>th</sup> Finance Commission. In addition, incentive amounts of Rs. 27,000 crore were earmarked for seven reform centric areas, viz., PM Gati Shakti related expenditure; supplemental funding for priority segment of PMGSY including States' share of PMGSY; incentive for digitisation, capital projects on optical fiber cable; urban reforms; disinvestment of SPSE's & asset monetization; and scrapping of old vehicles.

The Scheme has been further expanded and continued as 'Scheme for Special Assistance to States for Capital Investment 2023-24' with budgetary allocation Rs. 1,30,000 crore. This includes an amount of Rs. 1 lakh crore under Part-I of the Scheme which has been allocated in proportion to their share of Central Taxes as per the award of the 15<sup>th</sup> Finance Commission and incentive amounts of Rs. 30,000 crore for reform centric and sector specific areas, viz, scrapping old vehicles, urban planning reforms, financing reforms in urban local bodies to make them creditworthy for municipal bonds, housing for police personnel above or as part of police stations, unity malls, children and adolescent' library and digital infrastructure.

(c): The Special Assistance to States for Capital Expenditure/Investment are aimed at boosting capital expenditure by the States. Further, the scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24, inter-alia, stipulate target for capital expenditure for each State for the financial year 2023-24 for availing the 2<sup>nd</sup> installment under Part-I (Untied) of the Scheme for 2023-24.

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**ANNEXURE REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. \*105 DUE FOR ANSWER ON 12<sup>th</sup> DECEMBER, 2023**

**Special Assistance (loan) approved and released under the Scheme for Special Assistance to States for Capital Expenditure/Investment**

(Rs. in crore)

Sl. No.	States	2020-21		2021-22		2022-23		2023-24 (till 05.12.2023)	
		Amount approved	Amount Released	Amount approved	Amount Released	Amount Approved	Amount Released	Amount Approved	Amount Released
1	Andhra Pradesh	688.00	688.00	501.79	501.79	6105.56	6105.56	0.00	0.00
2	Arunachal Pradesh	232.97	232.97	490.27	371.19	1579.52	1564.10	1631.03	992.49
3	Assam	450.00	450.00	600.00	600.00	4300.14	4300.14	4008.40	2841.21
4	Bihar	843.00	843.00	1246.50	1246.50	8740.85	8455.85	9932.25	6135.54
5	Chhattisgarh	286.00	286.00	423.00	423.00	3465.42	2941.97	3447.84	2019.78
6	Goa	97.66	97.66	111.04	111.04	572.75	572.75	536.00	332.35
7	Gujarat	285.00	285.00	432.00	432.00	4189.82	4045.82	3825.00	2336.62
8	Haryana	91.00	91.00	135.00	135.00	1312.00	1267.00	1093.00	679.25
9	Himachal Pradesh	533.00	533.00	800.00	800.00	825.99	650.80	1012.00	644.36
10	Jharkhand	277.00	277.00	409.50	246.00	2964.32	2964.32	3469.92	1693.19
11	Karnataka	305.00	305.00	451.50	451.50	3399.35	3399.35	4174.96	2538.04
12	Kerala	163.00	81.50	238.50	238.50	1902.74	1902.74	0.00	0.00
13	Madhya Pradesh	1320.00	1320.00	1533.05	1512.36	7339.51	7360.20	8134.00	5325.60
14	Maharashtra	514.00	514.00	783.00	771.73	6803.93	6744.16	6745.14	3457.61
15	Manipur	317.16	317.16	288.47	212.85	764.47	467.22	758.87	0.00
16	Meghalaya	200.00	200.00	300.00	281.20	1049.02	1049.02	1111.18	555.43
17	Mizoram	200.00	200.00	299.99	299.99	497.50	297.50	743.79	487.55
18	Nagaland	200.00	200.00	300.00	300.00	504.16	504.16	734.89	462.30
19	Odisha	471.50	471.50	561.00	517.12	75.00	75.00	4715.12	3039.77
20	Punjab	296.50	296.50	223.50	223.50	1609.32	798.22	209.00	0.00
21	Rajasthan	1002.00	1002.00	747.00	692.41	5650.23	5595.64	6026.00	3987.91
22	Sikkim	200.00	200.00	300.00	300.00	551.36	551.36	414.08	271.66
23	Tamil Nadu	0.00	0.00	505.50	505.50	4011.27	4011.27	4295.37	2643.65
24	Telangana	358.00	358.00	260.94	214.14	2500.98	2500.98	2334.51	1140.84
25	Tripura	300.00	300.00	300.00	118.54	699.45	349.79	634.56	258.77
26	Uttar Pradesh	976.00	976.00	2224.50	1483.00	15778.84	7940.50	18936.00	12458.43
27	Uttarakhand	675.00	675.00	528.63	263.92	1253.92	1124.01	1304.00	785.78
28	West Bengal	630.00	630.00	933.00	933.00	6699.77	3655.92	7523.00	5015.58
<b>Total</b>		<b>11911.79</b>	<b>11830.29</b>	<b>15927.68</b>	<b>14185.78</b>	<b>95147.19</b>	<b>81195.35</b>	<b>97749.90</b>	<b>60103.69</b>

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